

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH 209

NOTIFICATION

No. 117 Genl./XVII.3, dated, Chandigarh the 12<sup>th</sup> May, 2017.

In partial modification to this Court's Notification No.182 Genl./XVII.3 dated 11.11.2016, it is hereby notified for general information that 29.05.2017 (Monday) has been declared as holiday in this Court on account of Martyrdom Day of Sri Guru Arjan Dev Ji instead of 16.06.2017 (Friday) and 16.06.2017 will now be a working day for the Registry of this Court. The Saturday falling on 16.12.2017 will be observed as Court working day in this Court in lieu of holiday declared on 29.05.2017.

It is further notified that 23.11.2017 (Thursday) will be observed as holiday in this Court on account of Martyrdom Day of Sri Guru Teg Bahadur Ji instead of 24.11.2017 (Friday), which will now be a working day.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

SD/-

Assistant Registrar (Genl.)  
for Registrar General

Endst. No. 11905 Genl./XVII.3, dated 12<sup>th</sup> May, 2017.

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General, (A&E), Punjab, Chandigarh.
12. The Accountant General, (Audit), Punjab, Chandigarh.
13. The Accountant General, (A&E), Haryana, Chandigarh.
14. The Accountant General, (Audit), Haryana, Chandigarh.
15. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
16. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
17. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
18. The President, Sikh Gurudwara Tribunal, Chandigarh.
19. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

*Kalpaj Thakur*  
Assistant Registrar (Genl.)  
for Registrar General

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